	-	,			here for previous List					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	22	284441135287.45	22	284149385312.07	88.55	0	291749975.39	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	35054264710.17	11	9179536555.10	2.86	2290643022.00	23584085133.06	0	NA
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	335	130921968.48	334	116078699.00	0.04	0	14950654.48	0	NA
7	Operational creditors (Government Dues)	9	25067245182.49	9	12050481695.93	3.76	4441506079.75	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	184	40821262150.35	173	15383266432.54	4.79	0	25437995717.81	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	625	17230145.11	625	17100555.11	0.01	0	129590.00	0	NA
	Total	1188	385532059444.04 99	1174	320895849249.74 994	100.00	6732149101.75	57904168477.55	0	